

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2289
(To be answered on the 3rd August 2015)**

NO FRILLS/LOW-COST AIRPORTS

**2289. SHRI T. RADHAKRISHNAN
SHRI MOHITE PATIL VIJAYSINH SHANKARRAO
SHRIMATI SUPRIYA SULE
SHRI PRATHAP SIMHA
DR. HEENA VIJAYKUMAR GAVIT
SHRI KODIKUNNIL SURESH
DR. KULAMANI SAMAL
DR. SANJAY JAISWAL
SHRI SATAV RAJEEV
SHRI DHANANJAY MAHADIK
SHRI ADHIR RANJAN CHOWDHURY
SHRI K. PARASURAMAN**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government proposes to develop no-frills/low-cost airports in various cities of the country;
(b) if so, the details thereof including the locations identified for development of these airports, along with expenditure likely to be incurred thereon, State/UT-wise including Odisha;
(c) the criteria adopted for selection of locations and its impact on low cost airports identified earlier for being in small cities; and
(d) the present status of these airports, State/UT-wise along with the time by which these are likely to be set up?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

(a) : Yes, Madam. In order to promote the Regional and Remote Area Air

Connectivity, Government of India has decided to develop small airports at tier II and tier III cities across the country.

(b): Five locations namely, Hubli and Belgaum in Karnataka, Kishangarh in Rajasthan, Jharsuguda in Odisha and Tezu in Arunachal Pradesh were identified for construction of small airports. The estimated project cost for Hubli is Rs. 141.44 crore, Belgaum is Rs. 141.87 crore, Kishangarh is Rs. 160.05 crore, Jharsuguda is Rs. 200 crore and Tezu is Rs. 96.5 crore.

(c): The above locations were identified based on the criteria of population, availability of land and the potential for tourism and industry.

(d): The construction work at these locations has already commenced. The timelines for completion of the airport projects depend upon many factors like availability of requisite land, mandatory regulatory clearances, environmental clearances, traffic projections and provision of support services by the State Government such as access road to the airport, water supply, power supply, services of State Police and State Fire Staff for Security and Safety needs of the airport, etc.
